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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 03/2026/EZ

KHARDAHA JUGBERIA DEBRUPAYAN NAGAR ABASIK
CULTURAL ASSOCIATION

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT No. 2,
WEST BENGAL POLLUTION CONTROL BOARD.

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Filed by

GHANSHYAM PANDEY
ADVOCATE

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SL. NO. 33 Dt.- 05 MAY 2026

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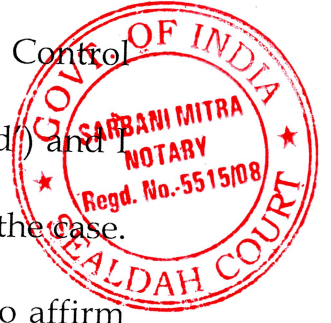
REPORT ON AFFIDAVIT FILED BY THE RESPONDENT No. 2,
WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

05 MAY 2026

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 2 to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 16.01.2026.

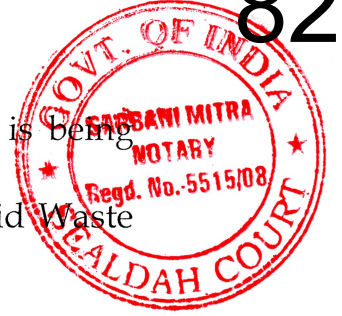
03. That, in compliance to the order of the Hon'ble Tribunal dated 16.01.2026, the State Board inspected the Municipal Solid Waste (MSW) dumping site located at Debrupayan Nagar, Mouza- Bodai, PS- Ghola, Dist.- 24-Pgs (N) under Bilkanda-I Gram Panchayat, on 17.04.2026.

04. That, the following observations were made from the said inspection:

(a) The site is located within the Debrupayan Nagar of Mouza- Bodai, PS- Ghola, Dist.- 24-Pgs (N) under Bilkanda-I Gram Panchayat.

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- (b) It is alleged that open land at Debrupayan Nagar is being used for the purpose of dumping of Municipal Solid Waste of the locality.
- (c) During inspection no dumped fresh Municipal Solid Waste or old Municipal Solid Waste was seen at the site.
- (d) Land development work for construction of processing facility for Municipal Solid Waste and construction of boundary wall was going on.
- (e) An area of approx. 15 bighas is being developed for construction of Municipal Solid Waste processing facility by Panihati Municipality. The land belongs to Bilkanda -I, Gram Panchayat as informed by Panihati Municipality.
- (f) Some burnt municipal solid waste was found dumped adjacent to the site being developed.
- (g) It was also informed by Panihati Municipality that earlier municipal solid waste had been dumped but the same has been transported to Dhapa Dumping ground from the site.
- (h) The site is surrounded by vacant land on northern side, some industries on southern side, vacant land on eastern

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side, vacant land and a single storied building on western side.



05. That, the following remarks were made by the Inspecting official of the State Board from the said inspection:

- (i) The siting criteria for setting up of processing facility of Municipal Solid Waste (MSW) should be followed.
- (ii) Burnt municipal solid waste dumped adjacent to the site being developed should be removed.
- (iii) All clearance from competent authority as may be required to be obtained prior to setting up of the facility.

Copy of the Inspection Report of the State Board is annexed herewith and marked with letter "R".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swarni Kumar Mandal

DEPONENT

05 MAY 2026

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VERIFICATION



I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate
WBPCB

R. N. Banerjee (Adv)

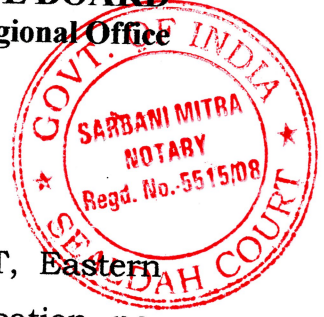
05 MAY 2026

Solemnly Affirmed &
Declared Before Me
On Identification By.....
[Signature]
SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777308277

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Annexure - '85

WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office



Inspection Report

Introduction: With reference to the Order of the Hon'ble NGT, Eastern Zonal Bench, Kolkata dated 10.03.2026 having original application no. 03/2026/EZ the MSW dumping site located at Debrupayan Nagar, Mouza-Bodai, PS- Ghola, Dist.- 24-Pgs (N) under Bilkanda-I Gram Panchayat, was inspected on 17.04.2026.

Inspecting officials:

1. Mr. Arun Das, Asstt. Environmental Engineer, WBPCB

Observations:

- The site is located within the Debrupayan Nagar of Mouza- Bodai, PS- Ghola, Dist.- 24-Pgs (N) under Bilkanda-I Gram Panchayat.
- It is alleged that open land at Debrupayan Nagar is being used for the purpose of dumping of Municipal Solid Waste of the locality.
- During inspection no dumped fresh Municipal Solid Waste or old Municipal Solid Waste was seen at the site.
- Land development work for construction of processing facility for Municipal Solid Waste and construction of boundary wall was going on.
- An area of approx. 15 bighas is being developed for construction of Municipal Solid Waste processing facility by Panihati Municipality. The land belongs to Bilkanda -I, Gram Panchayat as informed by Panihati Municipality.
- Some burnt municipal solid waste was found dumped adjacent to the site being developed.

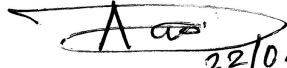
WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office

- It was also informed by Panihati Municipality that earlier municipal solid waste had been dumped but the same has been transported to Dhapa Dumping ground from the site.
- The site is surrounded by vacant land on northern side, some Industries on southern side, vacant land on eastern side, vacant land and a single storied building on western Side.



8. Remarks:

1. The siting criteria for setting up of processing facility of MSW should be followed.
- Burnt municipal solid waste dumped adjacent to the site being developed should be removed.
- All clearance from competent authority as may be required to be obtained prior to setting up of the facility.

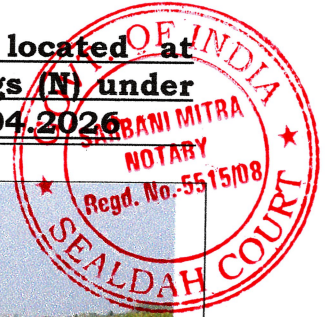

22/04/2026.

(A. Das)

Assistant Environmental Engineer

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WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office

Photographs of Municipal Solid Waste dumping site located at Debrupayan Nagar of Mouza- Bodai, PS- Ghola, Dist.- 24-Pgs (N) under Bilkanda-I Gram Panchayat, taken during inspection on 17.04.2026



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